

GOVERNMENT OF INDIA
MINISTRY OF AGRICULTURE AND FARMERS WELFARE
DEPARTMENT OF AGRICULTURE AND FARMERS WELFARE

RAJYA SABHA
UNSTARRED QUESTION NO.656
TO BE ANSWERED ON THE 03/12/2021

FAILURE OF TRANSACTIONS UNDER PM-KISAN YOJANA

656. MS. SUSHMITA DEV:

Will the Minister of AGRICULTURE AND FARMERS WELFARE be pleased to state:

- (a) the total number of PM-KISAN Scheme transactions that have taken place since its launch till November, 2021 in Assam, month-wise;
- (b) the total number of PM-KISAN scheme transactions which have failed, since its launch till November, 2021 in Assam, month-wise;
- (c) whether Government has identified the reasons for failed transactions;
- (d) if so, the details thereof and if not, the reasons therefor; and
- (e) the steps being taken to ensure that beneficiaries receive their payment in situations where transactions have failed?

ANSWER

MINISTER OF AGRICULTURE AND FARMERS WELFARE

(SHRI NARENDRA SINGH TOMAR)

(a) & (b): Under PM-KISAN Scheme the benefits are not transferrable every month. The benefits are transferred in three equal installments of Rs.2000/- each in every four-months. The total number of transactions done under PM-KISAN Scheme in the State of Assam since its launch has been 1,56,99,419 of which the number of failed transaction is less than 0.5%. The cumulative number of PM-KISAN Scheme transactions in the State of Assam which have failed since 1st February, 2019 till 31st October, 2021 is 59,756.

(c) & (d): Various reasons have been identified by the Union Government for the transaction failures under PM-KISAN Scheme such as Account closed/Transferred, Invalid IFSC, merger of Nationalized banks, Account Inactive, Account Dormant, Amount exceeds limit

set on Account by Bank for Credit/Debit per transaction, Account Holder Expired, Account Blocked or Frozen, Inactive Aadhar, Network failure, technical glitches etc.

(e): To tackle the issues of transaction failures and re-process the payment to such registered farmers' families, a Standard Operating Procedure (SOP) has been developed and issued to States/UTs for necessary action at their end. In cases, where the corrective measures are to be taken by States/UTs, such transaction failure records are opened to respective State/UT for correction under the "Correction Module" tab of PM-KISAN portal. Thereafter, all the transaction failure records are reprocessed for the payment of the respective installment under PM-KISAN Scheme. The Department through weekly video conferencing take up the matter with designated State Nodal Officer of State/UT Governments to expedite the resolution of the issue and reprocess the failed transactions for the payments of the respective installments under PM-KISAN Scheme.
